

**REFERENCE MADE BY THE HON'BLE SHRI M.B. SHAH, CHIEF JUSTICE, HIGH COURT OF JUDICATURE AT BOMBAY, TO LATE JUSTICE NIRANJAN DHARAMSHI VYAS, FORMER JUDGE OF BOMBAY HIGH COURT, ON FRIDAY, 18<sup>TH</sup> SEPTEMBER, 1998.**

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Learned Brother Justice A.C. Agarwal, Mr. C.J. Sawant, Advocate-General of Maharashtra, Mr. Dilip Bhosale, on behalf of the Bar Council of Maharashtra and Goa, and the Advocates' Association of Western India, Mr. Rafiq Dada, Vice-President of the Bombay Bar Association, Mr. P.A. Jani, Secretary of the Incorporated Law Society, learned Members of the Bar, Ladies & Gentlemen,

We have assembled here this morning to mourn the sad demise of **Mr. Justice Niranjan Dharamshi Vyas**, a former Judge of this High Court, who passed away on the 14<sup>th</sup> of this month.

Late **Justice Vyas** was born on 22<sup>nd</sup> December 1934, had his School and College education from New Era High School, St. Xavier's College and Government Law College, Bombay. He was enrolled as an Advocate with the Bar Council of Maharashtra and Goa in 1958 and practised as such upto 1961. After a brief stint in the private sector, **Justice Vyas** joined the Bar in 1968 and started practice on the Original Side of this High Court. He handled all types of matters, including Suits, Writs, Company Matters, appeals, chamber matters, arbitration matters etc. From 1975 to 1979 he was appointed on the Maharashtra State Panel of Counsels and was designated as a Senior Advocate in the year 1986.

**Justice Vyas** was appointed as an Additional Judge of this Court on 8<sup>th</sup> October 1991 and as Permanent Judge 2<sup>nd</sup> March 1993. As a Judge, **Justice Vyas** enjoyed good reputation. His judgments were precise and clear. He treated one and all with great affection. After an illustrious and distinguished career spanning five years, **Justice Vyas** retired on 22<sup>nd</sup> December 1996. After his retirement, **Justice Vyas** was sharing his vast experience by rendering help to the needy litigants and thus continued his contribution towards our profession.

A man of varied interests, **Justice Vyas** was also interested in fine arts, was a keen sitarist and vocalist and was also a painter and photographer. He enjoyed a very peaceful and satisfied life. In the passing away of **Justice Vyas**, we have lost not only a distinguished jurist but an endearing personality. He will always be remembered with affection by all who knew him. Our sympathies go to **Pannaben**, and two daughters, **Madhavi** and **Sunali**, and other members of their family on this sad occasion.

On behalf of myself, my learned Brothers and Sisters, and all of you assembled here, I convey my heartfelt condolences to the members of the bereaved family.

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**May His Soul Rest in Eternal Peace.**

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